

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST**

**DATED 22.11.2019 (FRIDAY)**

**COURT -III**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Anjali Gupta-R1  Pranay Agarwal- IRP

**By Order**

**-sd/-  
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